

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3334
TO BE ANSWERED ON 15.03.2018

ALLOCATION OF FUNDS UNDER MGNREGS

3334. SHRI SANKAR PRASAD DATTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the quantum of funds sanctioned and actually allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to all the States of the country during the last three years and the year 2017-18, State/UT-wise;
- (b) whether the allocation made under MGNREGS to Tripura has been drastically cut in the year 2017-18; and
- (c) if so, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. State/UT-wise details of Central fund released under the MGNREGS including Tripura during the financial year 2014-15 to 2017-18 (as on 08.03.2018) are given at **Annexure**.

**Annexure referred in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 3334
dated 15.03.2018.**

S. No.	State	Central Fund Release (Rs. in lakh)			
		2014-15	2015-16	2016-17	2017-18 as on 08/03/2018
1	ANDHRA PRADESH	290314.10	307380.33	394021.19	507730.33
2	ARUNACHAL PRADESH	2704.16	4395.10	15675.99	20717.18
3	ASSAM	50023.46	87830.06	125459.79	110514.70
4	BIHAR	95968.24	102412.26	166740.56	247432.12
5	CHHATTISGARH	150570.49	106341.30	223193.55	290569.97
6	GUJARAT	35442.93	30598.72	64323.81	82688.22
7	HARYANA	16715.29	12470.72	28771.33	30140.64
8	HIMACHAL PRADESH	35542.86	39610.32	38860.83	58824.48
9	JAMMU AND KASHMIR	52171.08	55801.83	80408.52	99377.74
10	JHARKHAND	72433.41	97879.90	167914.17	123782.97
11	KARNATAKA	171687.07	99155.27	225864.88	296448.54
12	KERALA	158758.02	152633.88	158248.96	185824.77
13	MADHYA PRADESH	245163.12	236732.20	344891.62	374049.76
14	MAHARASHTRA	79951.77	123834.73	165708.93	186350.34
15	MANIPUR	21997.13	25532.29	34370.41	15853.20
16	MEGHALAYA	27785.90	22182.56	86069.23	86811.66
17	MIZORAM	11141.23	28517.36	14451.26	20118.20
18	NAGALAND	11305.27	26665.95	50152.80	90638.96
19	ODISHA	103530.34	147941.05	189526.84	213487.05
20	PUNJAB	18948.18	24533.37	49073.46	57414.07
21	RAJASTHAN	297609.87	269583.23	481816.86	456773.81
22	SIKKIM	7386.41	8623.44	13262.56	10603.64
23	TAMIL NADU	378180.33	547037.47	455277.91	584503.26
24	TELANGANA	191996.00	182484.92	180684.74	254398.67
25	TRIPURA	63662.48	135894.19	101629.14	40740.93
26	UTTAR PRADESH	251341.40	269569.44	391584.94	367799.20
27	UTTARAKHAND	28636.22	45076.65	51435.08	71865.11
28	WEST BENGAL	374495.29	471174.20	537722.79	594501.09
29	ANDAMAN & NICOBAR	1301.94	1035.72	801.40	966.07
30	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00
31	DAMAN & DIU	0.00	0.00	0.00	0.00
32	GOA	137.95	246.82	425.85	56.05
33	LAKSHADWEEP	45.06	11.85	0.00	26.71
34	PUDUCHERRY	739.69	1292.57	346.92	1569.03
	Total	3247686.69	3664479.70	4838716.31*	5482578.48

***Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.
After excluding the amount of failed FTOs, the final total amount released is Rs. 47,82,448.31 lakh**